

Shri A. K. Sen: Of course it does not really arise out of the question, unless what the hon. Member says is that the party, the candidate himself, is to bear this expenditure. But I think there is a rule existing already which entitles a voter to get his number on the register of voters at a fee of about one rupee or something like that.

Shri Tyagi: The hon. Minister seems to have misunderstood my question. What I meant to say was: are Government considering the question of providing each voter, at his house, with his registered number, so that at the time of voting he might come and give the indication that his registered number is such and such, because the distribution of these numbers costs a lot to a candidate in the election?

Shri A. K. Sen: I do not know if this particular suggestion has been followed by the Election Commission or not, but if it does form a major part of the candidates' expenditure, it will certainly be considered.

Shri Jinachandran: Is it not a fact that during the last general elections that took place in Kerala, the Communist candidates have spent lakhs of rupees in certain constituencies?

Shri A. K. Sen: I am afraid that that question has no connection with the main question.

Some Hon. Members rose—

Mr. Speaker: This matter is under the consideration of the Election Commission. Hon. Members may take up the general discussion as to what ought to be done, later on. These are all matters which cannot be disposed of during the Question Hour.

Recruitment of Staff

+242. { **Shri P. G. Deb:**
Shri D. C. Sharma:
Shrimati Ila Palchoudhuri:
Dr. Ram Subhag Singh:
Shri Mohan Swarup:
Shri Ram Garib:
Shri Prakash Vir Shastri:
Shri Hem Sarua:

Will the Minister of Home Affairs be pleased to refer to the reply given

to Starred Question No. 874 on the 14th December, 1959 and state:

(a) whether Government have since issued any instructions to various ministries regarding the recruitment of staff for newly created works; and

(b) if so, the nature thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A copy of the instructions issued by Government is placed on the Table of the House. [See Appendix I, annexure No. 66.]

Shri P. G. Deb: What is the present position of the staff in Government in the permanent and temporary offices?

Shri Datar: I have not got those figures here at present.

Shri P. G. Deb: How much is surplus?

Shri Datar: That itself is being found out. The hon. Member will see from the office memorandum that there are instructions to the effect that if there is any surplus it has to be intimated to a central body.

Shri Tangamani: May I know whether Government have got the list of sanctioned posts which will be kept in abeyance for six months, and if so, how many posts have been kept in abeyance?

Shri Datar: I have not got the figures, but I may point out that if a sanctioned post has not been filled in for about six months or more, then, naturally, it should not be further filled in, until the present ban of one year has expired.

Shri P. G. Deb: What are the rules regarding interchanging of surplus staff between the various Ministries?

Shri Datar: There is no question of any rules as such. Oftentimes, certain persons are appointed, and then they are found to be surplus. When there is a surplus, the question arises whether they should be retrenched. It has been stated that in all such

cases, the surplus should be surrendered to the central authority with a view to see if they can be absorbed elsewhere.

श्री भक्त दर्शन : श्रीमन्, क्या शासन के ध्यान में यह बात आई है कि ऐसे सरकुलरों के बावजूद भी अभी तक अधिकांश दफ्तरों में इस का पालन केवल तीसरी और चौथी श्रेणियों के कर्मचारियों की नियुक्ति न करने और उन्हें निकालने में किया जा रहा है और गजेटेड पोस्ट्स बढ़ाई जा रही है ?

Shri Datar: These questions are of a general nature. Government do not distinguish between gazetted officers and non-gazetted officers. Whenever they are surplus, they have to be retrenched or other arrangements made in that respect.

International Mission of Bankers

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 *243. { **Shri Rameshwar Tantia:**
Shri Shree Narayan Das:
Dr. Ram Subhag Singh:
Shri S. A. Mehdi:
Shri Mahanty:
Shri Bibhuti Mishra:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that at the suggestion of the President of the World Bank a delegation of prominent bankers from Britain, U.S.A. and West Germany is coming to India to study the economic needs of India;

(b) if so, the precise nature of their mission;

(c) whether the delegation has given any indication to the Government of India as to the various aspects of the economic needs that they would like to be conversant with; and

(d) if so, what are those aspects?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The Mission will study economic conditions in India and acquaint themselves with our current and planned development programmes. It is hoped that studies of this nature will contribute to a wider understanding in the industrially developed countries of our problems of economic development.

(c) and (d). No Sir, but issues relevant to the economic development of the country are expected to be discussed with the Mission.

Shri Rameshwar Tantia: May I know whether Government have made any rough or precise estimate of the total foreign exchange requirement for the Third Five Year Plan which has to be submitted to the World Bank Mission?

Shri Morarji Desai: That is under preparation.

Shri Tangamani: May I know when this Mission is expected in India and for how long they will stay here?

Shri Morarji Desai: The Mission will come here on the evening of the 24th instant, and will leave this country on the 25th of March. In the meanwhile, between the 5th and 8th of March, they will be in East Pakistan.

Shri Raghunath Singh: May I know whether the issue of Indian shipping also will be discussed?

Shri Morarji Desai: I do not think they will look to particular or specific problems like that.

Shri Raghunath Singh: Indian shipping is very important and on account of the foreign exchange difficulty, it is going downwards.

Shri Morarji Desai: All relevant things will be considered. I cannot say what they are going to consider.

Archaeological Excavations at Ratnagiri

*244. **Shri P. K. Deo:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state: